

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

CA NO. 328(ND)/2017

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
12.01.2018**

**NAME OF THE COMPANY: Shri Raj Kumar Juneja Vs. JD Universal Infra
Ltd.**

SECTION OF THE COMPANIES ACT: 241

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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	For the Petitioner:	None		
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	For the Respondent:	Mr. R.K. Gupta, Advocate for R1 to R3 Ms. Romila Mandal, Advocate for R-4		
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ORDER

None is present on behalf of the petitioner. The petitioner argument had been heard at length by the Bench constituted earlier.

As none is present on behalf of the petitioner, renotify this case on 30th January, 2018.

Sd-

**(Deepa Krishan)
Member (T)**

Sd-

**(Ina Malhotra)
Member (J)**